

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of section 141 of the Border Security Force Act, 1968:

- (1) G.S.R. 231 dated the 16th July, 2005, publishing the Border Security Force Water Wing Group A (Technical Staff) Recruitment Rules, 2005.
- (2) G.S.R. 232 dated the 16th July, 2005, publishing the Border Security Force Water Wing (Group B Combatised Technical Staff) Recruitment Rules, 2005. [Placed in Library. For (1) and (2) see No. L.T. 3191/05]

II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Foundation for Communal Harmony, New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3192/05]
- I. Notification of the Ministry of Commerce and Industry
 - II. Report and Accounts (2004-2005) of the Export Credit Guarantee Corporation of India Limited, Mumbai and related papers
 - III. Report and Accounts (2004-2005) of the PEC Ltd., New Delhi and related papers
 - IV. Report and Accounts (2003-2004) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi and related papers
 - V. Report and Accounts (2004-2005) of the National Institute of Design, Ahmedabad and related papers
 - VI. Report and Accounts (2004-2005) of the federation of Indian Export organisation (FIEO), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification S.O. 1172 (E) dated the 23rd August, 2005, publishing the Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Amendment Order, 2005, under section 14 of the Bureau of Indian Standards Act, 1986. [Placed in Library. See No. L.T. 2949/05]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

(a) Forty-seventh Annual Report and Accounts of the Export Credit Guarantee Corporation of India Limited (ECGC), Mumbai, for the year 2004-2005, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3198/05]

III. (a) Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2004-2005, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 3197/05]

IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 21 and sub-section (4) of section 18 of the Agricultural and Processed Food Products Export Development Authority Act, 1985:

(a) Annual Report and Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 3195/05]

V. A copy each (in English and Hindi) of the following papers:

- (a) Forty-fourth Annual Report and Accounts of the National Institute of Design, Ahmedabad, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 2947/05].

- VI.
- (a) Fortieth Annual Report and Accounts of the Federation of Indian Export Organisations (FIEO), New Delhi, for the year 2004-2005, together with the Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above Federation. [Placed in Library. See No. L.T. 3196/05]

MESSAGES FROM LOK SABHA

(I) The Appropriation (Railways) No.5 Bill, 2005

(II) The Manipur University Bill, 2005

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

1. "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) No.5 Bill, 2005, as passed by Lok Sabha at its sitting held on the 12th December, 2005."